GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1807 ANSWERED ON:07.03.2011 ONE RANK ONE PENSION FOR EX-SERVICEMEN

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Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognizance of the growing resentment among Ex-servicemen due to inordinate delay in favourable implementation of their long pending demand of One Rank One Pension;
- (b) if so, the details thereof and reasons for failure of the Government in this regard; and
- (c) the steps taken by the Government to meet the actual demands of the Ex-servicemen?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE(SHRI M.M. PALLAM RAJU)

(a) to (c): The ex-servicemen have long been demanding One Rank One Pension (OROP). Though the demand for OROP has been examined in the past by various Committees/Pay Commissions and also GOMs, but has not been accepted. However keeping in view the spirit of the demand and Government's commitment to the welfare of ex-servicemen, a Committee under the Chairmanship of Cabinet Secretary was constituted to look into the demand of OROP and other related issues. After considering all aspects of the issue, the Committee did not find it feasible to recommend One Rank One Pension but made 7 recommendations to bridge the gap between pre 1.1.2006 and post 1.1.2006 retirees, which have been accepted and implemented by the Government by issuing Government letters dated 30.10.2009, 19.1.2010, 20.1.2010 and 8.3.2010. All the above Government letters are available on www.pcdapension.nic.in.

This would not only significantly reduce the gap between the past and present pensioners but will also considerably improve the pension of ex-servicemen including disabled ex-servicemen.